

High Court of Karnataka  
Bengaluru  
Dated: 18<sup>th</sup> January 2022

**NOTIFICATION**

It is hereby notified for the information of the Members of the Bar, parties-in-person and all concerned that keeping in view the rising number of cases of Omicron Variant (COVID-19), all hearings before the Principal Bench at Bengaluru and in the Benches at Dharwad and Kalaburagi shall be through Virtual mode until further orders.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

Sd/-  
(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL